

(ख) और (ग). आवश्यक सूचना तत्काल उपलब्ध नहीं है।

NATIONAL HIGHWAYS IN ANDHRA PRADESH

2315. SHRI M. N. REDDY : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the total number and length of National Highways in Andhra Pradesh at the end of December, 1967;

(b) the length of single and double lane carriageway of each National Highway in the State; and

(c) the minimum grant or amount required annually for proper maintenance of the National Highways in Andhra Pradesh ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b). There are five National Highways in Andhra Pradesh, covering a total length of 1,437 miles, as detailed below :—

National Highway No	Double lane (miles)	Single lane (miles)	Total (miles)
4	50	2	52
5	246	379	625
7	73	398	471
9	76	161	237
43	6	46	52
TOTAL	451	986	1,437

(c) The grant required for the proper maintenance of National Highways varies from year to year according to the condition of the National Highway, which depends on the soil, thickness of the pavement, the climate, traffic using the roads and damage that may be caused by floods etc.

RELEASE OF AMOUNT FROM C.R.F. FOR ANDHRA PRADESH

2316. SHRI M. N. REDDY : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that a request was made by the Andhra Pradesh Government

in 1967 to release the grant of Rs. 10.5 lakhs from Central Road Fund (Ordinary) Reserve; and Rs. 33.50 lakh from the funds earmarked for the development of roads of Inter-State and Economic Importance; and

(b) if so, the nature of the action taken by Government on the above request; and if no action has been taken so far, the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b). Presumably the Hon'ble Member is referring to the construction of a bridge across the river Sabari on the Maredumille-Chintur Road. The position is that in December, 1963, the Government of India agreed to make a grant from the Central Road Fund (Ordinary) Reserve to the Government of Andhra Pradesh towards the cost of the construction of this bridge, subject to a maximum of Rs. 10.50 lakhs; and the balance of the cost to the extent of Rs. 12 lakhs was to be provided by the State Government from their own resources. Subsequently, in April, 1966, it was reported to the Government of India that the estimated cost of the bridge had increased to Rs. 44 lakhs. Since then, the State Government have been pressing the Government of India to meet the balance of the cost also, viz., Rs. 33.50 lakhs, under the Central Aid Programme for the development of State roads of inter-State and economic importance. But it has not been possible for us to accede to this request, as the Central aid programme under the Fourth Plan has not yet been finalised. The Central aid will, therefore, be restricted to a grant of Rs. 10.50 lakhs only from the Central Road Fund (Ordinary) Reserve, as already agreed.

HYDERABAD-NAGPUR NATIONAL HIGHWAY

2317. SHRI M. N. REDDY : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that Hyderabad-Nagpur National Highway at mile 36/7 is not fit for use during rainy season; and

(b) if so, the steps taken to construct a bridge on this point at Toopran river ?